

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

105. IA/2038/2024 In C.P. (IB)/236(MB)2020

IN THE MATTER OF

Shivkumar Suppliers

...Petitioner

Vs

Madhur Nourishment Products LLP

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 01.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RP: Adv. Abhishek (VC)

For the Respondent:

ORDER

IA 2038/2024 – This is an application filed for placing on record the 5th progress report for the period from 1st January 2024 to 31 March 2024. The Report is taken on record. Accordingly, IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/